

[*Translation*]

**Regional Rural Banks in U.P. and Amount Provided to Them by Central Government**

7162. DR. B.L. SHAILESH : Will the Minister of FINANCE be pleased to state :

(a) the number of Regional Rural Banks in Uttar Pradesh and the amount provided by the Union Government to them ;

(b) whether there is any proposal for expansion of such banks ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) At present there are 38 Regional Rural Banks (RRBs) in Uttar Pradesh. In accordance with the provisions contained in Section 6 (2) of the Regional Rural Banks Act, 1976, the Central Government contributes fifty per cent of the issued capital which in case of each regional rural Bank is Rs. twenty five lakhs. The Central Government have subscribed Rs. 4.75 crores as their share to the equity of 38 Regional Rural Banks in Uttar Pradesh at the rate of Rs. 12.50 lakhs per regional rural bank.

(b) and (c). Expansion of the scheme of regional rural banks in the country is a continual process. Decision in this regard are taken on the basis of recommendations made by the Steering Committee on RRBs functioning in National Bank for agriculture and Rural Development (NABARD).

The Steering Committee has recommended establishment of two regional rural banks, one for two districts of Chamoli and Pauri Garhwal and the other for Saharanpur district. While the proposal for a RRB for Chamoli and Pauri Garhwal has been approved by the Government, the other proposal has yet to receive Government clearance.

[*English*]

**Applications Pending for Sanction of Loan by Nationalised Banks in States**

7163. SHRI MOHAN BHAI PATEL : Will the Minister of FINANCE be pleased to state :

(a) the number of applications pending with the nationalised banks as on 31st December, 1984 for sanctioning loan in each State ;

(b) for how long, these applications are pending ; and

(c) the steps being taken to grant loan to them ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). The data reporting system from banks does not generate data in the manner asked for.

**Import of Polyester Filament Yarn during 1982-83 to 1984-85**

7164. SHRI MOHANBHAI PATEL : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) the quantity of polyester filament yarn imported during the years 1982-83, 1983-84 and 1984-85 and the amount involved ;

(b) the details of import policy in respect of polyester filament yarn for the year 1985-86 ;

(c) through which agency it is being imported and how it is being distributed amongst the users ;

(d) the steps taken to produce polyester filament yarn this year in the country to save foreign exchange ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASEKHAR SINGH) : (a) Statement enclosed.

(b) and (c). The import of polyester Filament Yarn is allowed under OGL